

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

NOTICE

No:- 788 of 2025/Psy

Dated:- 07/03/2025

Subject: List of candidates with Document Deficiency who have applied for the post of System Assistant, Adv. vide Notification No 06 of 2024/Psy dated 28.08.2024.

Whereas, pursuant to the Advertisement Notification No. 06 of 2024 dated 28.08.2024, online applications were invited for the post of System Assistant in Jammu Division of UT of J&K, with the following prescribed qualifications:

a) *BCA with 60% marks in aggregate from a recognized University/Institution with at least one year's working experience in a reputed organization/Institution.*

Or

b) *B.SC. with one year's Post Graduate Diploma in Computer Science /Applications with 60% marks in aggregate from a recognized University/Institution with at least one year's working experience in a reputed organization/Institution.*

Or


c) *Diploma holders from Polytechnic in Computer Science/Engineering or Electronics and Telecommunications with 60% marks in aggregate from a recognized institution with at least two years working experience in a reputed Organization/Institution.*

Whereas, the online CBT for the post of System Assistant was conducted at Jammu on 02.12.2024;

And whereas, for the purpose of shortlisting the candidate for interview, the uploaded Documents/Certificates were scrutinized and upon scrutiny, it came to the notice that some candidates have not submitted the requisite Certificate/Documents in support of their Academic Qualifications & Work experience as notified for the post.

In light of the above, candidates whose Roll Numbers are mentioned in the **Annexure-A** to this notice, shall be given one opportunity to submit the required certificates/documents as given against each, by or before **13.03.2025**, from the date of issuance/publication of this notice, by sending the required documents on email (cj.sec.highcourt@gmail.com) or in person in the Office of Principal Secretary to Hon'ble the Chief Justice, High court of J&K and Ladakh at Jammu. In Case, any of the candidates fail to submit the deficient document within the stipulated time, then his/her candidature shall be treated as cancelled without any further notice. Further, if any of the candidates is found to be claiming the eligibility by using any false document/certificate or any material facts, his/her candidature will be cancelled at any stage of the selection process.

By Order

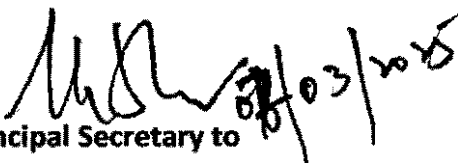

(M. K. Sharma) 07/03/2025
Principal Secretary to
Hon'ble the Chief Justice

No. 342-349/Psy-671

Dated: 07/03/2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Secretary to Hon'ble _____ for the information of His Lordship.
3. Director Information, Jammu with the request to publish the above notice along with Annexure in two Daily Newspapers having wide circulation in Jammu Division of UT of J&K.
4. Director, Doordarshan, Jammu to broadcast the above notice in News and employment bulletin.
5. Director, All India Radio, Jammu to broadcast the above notice in News and employment bulletin.
6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
7. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
8. Order file.


Principal Secretary to
Hon'ble the Chief Justice

Annexure A

List of candidates with document deficiency who have applied for the post of System Assistant, Adv. vide Notification No 06 of 2024/Psy dated 28.08.2024.			
S.NO.	Registration No.	Roll No	Document /Certificate Required
1.	2454071769	241205214	Requisite Qualification Certificates as notified for the post.
2.	2454078857	241205241	Experience certificate with at least 2 years duration.
3.	2454062853	241205172	Requisite Experience certificate with at least 1 year duration.
4.	2454042714	241205134	Experience certificate with at least 2 years duration.
5.	2454045890	241205150	Requisite Qualification & Experience certificate as notified for the post.
6.	2454033873	241205093	Experience certificate with at least 2 years duration.
7.	2454084698	241205264	Experience certificate with at least one years duration.
8.	2454041215	241205127	Requisite Qualification as notified for the post.
9.	2454086258	241205267	Requisite Qualification & Experience certificate as notified for the post.
10.	2454028831	241205085	Experience certificate with at least 2 years duration.
11.	2454036512	241205133	Caste Certificate.
12.	2454081656	241205254	Requisite Qualification certificate as notified for the post.
13.	2454071881	241205215	Requisite Experience certificate with at least 2 years duration.